



**Government of Jammu and Kashmir
ARI and Trainings Department**

Notification,
Jammu, the 30th Jan, 2018

SRO 48 :- The Government hereby further amend the Jammu and Kashmir Government Medical Colleges (Selection of candidates for Post Graduation Degree and Diploma Courses) procedure order 1995, as under:-

(1) 2nd proviso to sub clause (v) of clause 3 shall be substituted by the following:-

"provided further that the doctors who are doing post-graduation/diploma courses in any specialty at the Government expenses including those who leave the course midway after cut of date of admission shall not be eligible to apply for undergoing post-graduation courses in any other specialty in the State Medical Institutions till completion of their Post-Graduation/Diploma Courses, as the case may be. In case of candidates having left the course midway after taking admission they shall be barred from seeking admission again until they would have normally completed the course had they not left it midway."

(2) Clause 4-A shall be substituted by the following:-

4-A. Weightage of serving in difficult areas:- The candidates shall be entitled to weightage for serving in the difficult areas as defined under notification SRO 201 of 2006 dated 15.06.2006 to the extent of additional 10% for each year of completed service in such areas subject to a maximum of 30% of the marks obtained in the written test. Provided that each completed year of service shall mean actual service days even on adhoc/contractual basis or as NRHM Doctor in these areas to be certified by the concerned Director Health Services and shall exclude the days spent on any training programme or absence of any kind except such absence on casual leave"

By order of the Government of Jammu and Kashmir

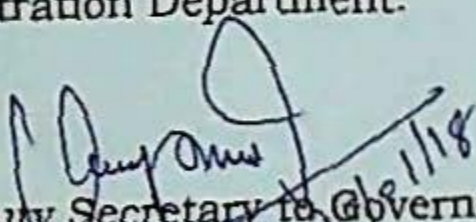
Sd/-

(Anal Kumar Gupta) IAS
Commissioner/Secretary to Government
ARI & Trainings Department

(Cont. on page 2)

Copy to the:-

- 1/ All Financial Commissioners.
- 2/ All Principal Secretaries to Government/Principal Secretary to Hon'ble Chief Minister
- 3/ Principal Secretary to Hon'ble Governor
- 4/ All Commissioner/Secretaries to Government /Secretaries to Government.
- 5/ Secretary to Government, Law Justice & Parliamentary Affairs Department (w.5.s.c.)
- 6/ Divisional Commissioner, Jammu/Kashmir.
- 7/ Advocate General, J&K, Jammu
- 8/ Director, SKIMS, Soura, Srinagar.
- 9/ All Heads of Departments.
- 10/ Secretary, Board of Professional Entrance Examinations, J&K, Jammu.
- 11/ Director Information, J&K, Jammu.
- 12/ Secretary, J&K Public Service Commission, J&K, Jammu .
- 13/ Principal, Government Medical College, Jammu/Srinagar
- 14/ Director Archives Archaeology & Museums, J&K, Jammu .
- 15/ General Manager, Government Press Srinagar/Jammu for its publication in the Government Gazettee.
- 16/ Director, Health Services, Kashmir/Jammu
- 17/ Pvt. Secretaries to all Hon'ble Cabinet Ministers/Ministers of State
- 18/ Pvt. Secretary to Hon'ble Chief Minister
- 19/ Pvt. Secretary to Chief Secretary, J&K
- 20/ Pvt. Secretary to Commissioner/Secretary to Government, ARI & Trainings Department.
- 21/ In charge Website, General Administration Department.


Deputy Secretary to Government
ARI & Trainings Department